

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

39. MA/199/2020
C.P.(IB)/4296(MB)2019

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SMT. SUCHITRA KANUPARTHI,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.05.2022.**

NAME OF THE PARTIES: APAR INDUSTRIES LIMITED
V/s

ARTRNA MULTI TRADING PVT LTD

SECTION : Sec 9 of IBC 2016

ORDER

1. By the order of the Bench, the Matter is adjourned to 18.07.2022.

Sd/-

ANURADHA SANJAY BHATIA
Member(Technical)

Sd/-

SUCHITRA KANUPARTHI
Member(Judicial)

/P/